

HIGH COURT OF UTTARAKHAND  
NAINITAL

NOTIFICATION

No. 18 /UHC/Admin.A/2009

Dated: March 2, 2009.

In continuation of earlier Notification No. 202/UHC/Admin. A/2008 dated 01/10/2008 and subsequent Notification No. 231/UHC/Admin.A/2008 dated 28/11/2008, it is further notified that District & Sessions Judge, Chamoli shall continue to hold additional charge of District & Sessions Judge, Rudraprayag till 31/05/2009.

**By Order of Hon'ble the Acting Chief Justice**

Sd/-  
(V.K. Maheshwari)  
Registrar General.